

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 202  
IB-1071/ND/2020**

**IN THE MATTER OF:**

**M/s. Mother Lam Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. 3 Aces Wood Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 03.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

Heard the submissions made by the counsel for the petitioner. Let notice be served on the corporate debtor within two weeks. Post the matter to 6<sup>th</sup> January, 2021.



**(V.K. Subburaj)  
Member (T)**



**(P.S.N. Prasad)  
Member (J)**